

Dak Register on 01/07/2018

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
2246/2018	02/07/2018	RAE & R. SUIT NO.2030/2086 OF 2008	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RAE & R SUIT NO. 2030/2086 OF 2008 REG.	DR(A)			
2247/2018	02/07/2018	NIL	SH. V. PADMANA BHAN, MEMBER (T)	APPLICATION FOR 1 DAY CL	DR(A)			
2248/2018	02/07/2018	NIL	SH. P. DINESHA, MEMBER (J)	REQUEST FOR EXTENSION OF TOUR	DR(A)			
2249/2018	02/07/2018	NIL	MS. ARCHANA WADHWA, MEMBER (J)	REG. DIFFICULTIES LIKELY TO BE FACED FOR DICTATING ORDERS	DR(A)			
2250/2018	02/07/2018	NIL	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	INTERMEDIATE CERTIFICATE FROM MUMBAI, HINDI VIDYAPEETH SUBMITTED BY MTS, CESTAT, MUMBAI REG.	DR(A)			
2251/	02/07	NIL	ASSISTAN	WEEKLY	DR(A)			

2018	/2018		T REGISTRAR, CESTAT, MUMBAI	DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.)			
2252/ 2018	02/07 /2018	NIL	ANUJ CHAURASI A	SUBMISSION OF CANDIDATE STATEMENT AND DECLARATION	DR(A)			
2253/ 2018	02/07 /2018	36(1)/MISC/JUDICIAL/ CESTAT/ALLD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO	FORWARDING OF THE DECIDED CASES REPRESENTED BY M/S LAKSHMIKUM ARAN AND SRIDHARAN LAW FIRM- REG.	DR(A)			
2254/ 2018	02/07 /2018	16(1)/ACCO & GH/CESTAT/ALD/201 5	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/ HOO	FORWARDING OF LETTER RECEIVED FROM EXECUTIVE ENGINEER, CPWD, ALLAHABAD REG.	DR(A)			
2255/ 2018	02/07 /2018	NIL	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	PAY FIXATION ORDERS	DR(A)			
2256/ 2018	02/07 /2018	ST/5-3/2017	ASST. DIRECTOR (STAFF), OFFICE OF CHIEF POSTMAS	OFFER OF APPOINTMENT IN R/O SH. PARVEEN KUMAR KATARIA FOR	DR(A)			

			TER GENERAL, ODISHA CIRCLE, BHUBANE SWAR	THE POST OF STENO GR. II IN CESTAT REG.				
2257/ 2018	02/07 /2018	NIL	PRAKASH TRIPATHI, THE INDIAN INSTITUTE OF PLANNING & MANAGE MENT	NON-RECEIPT OF ORDER IN ST APPEAL NO. 532/2012 CU(DB)	DR(A)			
2258/ 2018	02/07 /2018	07(02)/RKV/UDC/CES TAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	OFFICE ORDER REG. RELIEVING OF SH. RAKESH KR. VERMA, UDC	DR(A)			
2259/ 2018	02/07 /2018	5590/2004/SEC-XVII	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 3159 OF 2018	DR(J)			
2260/ 2018	02/07 /2018	NIL	SHRADDH A MISHRA, STENO GR. III	APPLICATION FOR 02 DAYS EL	DR(A)			
2261/ 2018	02/07 /2018	NIL	M.K. SINHA, AR, CUSTOM BRANCH	NOTE REG. D.O.O. IN APPEAL NO. C/452,453,2009	DR(A)			
2262/ 2018	02/07 /2018	N9IL	SH. DEVENDE R SINGH, MEMBER (T)	DISPOSAL STATEMENT FOR JUNE, 2018	DR(A)			
2263/ 2018	02/07 /2018	NIL	SH. P.	APPLICATION	DR(A)			

2018	/2018		ANJANI KUMAR, MEMBER T)	FOR 1 DAY CL)			
2264/ 2018	02/07 /2018	17(1)/MS/CESTAT/AL D/2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	MONTHLY STATEMENT FOR JUNE 2018	DR(A)			
2265/ 2018	02/07 /2018	36(1)/MISC/JUDICIAL/ CESTAT/ALD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	PENDING OF SINGLE MEMBER BENCH CASES REG	DR(A)			
2266/ 2018	02/07 /2018	17(1)/MS/CESTAT/AL D/2015-16	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	BENCH WISE DISPOSAL OF CASES DURING MONTH OF JUNE 2018	DR(A)			
2267/ 2018	02/07 /2018	21/CESTAT/HYD/M- STAT/15	ASST. REGISTRA R, CESTAT, HYDERAB AD	MONTHLY STATEMENT FOR JUNE 2018	DR(A)			
2268/ 2018	03/07 /2018	3(2)/KAMLA/SPS/CES TAT/ALLD/2015	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	OFFICE ORDER REG. RELIEVING ORDER OF SMT. KAMALA, SPS	DR(A)			
2269/ 2018	03/07 /2018	NIL	DEPUTY REGISTRA R, (J)	NOTICE REG. ADJOURNMENT OF BENCH MATTER ON 02/7/18	DR(A)			
2270/ 2018	03/07 /2018	NIL	SH. P.K. CHOUDHA RY, MEMBER (J)	DISPOSAL STATEMENT FOR JUNE, 2018	DR(A)			

2271/ 2018	03/07 /2018	NIL	SH. T.K. SARKAR, DY. REGISTRA R,	DISPOSAL STATEMENT FOR JUNE OF SH. BIJAY KUMAR , M(T)	DR(A)			
2272/ 2018	03/07 /2018	NIL	SH. T.K. SARKAR, DY. REGISTRA R	DISPOSAL STATEMENT FOR JUNE, 2018	DR(A)			
2273/ 2018	03/07 /2018	NIL	DR. SUVENDU KUMAR PATI, MEMBER (J)	REQUEST FOR SANCTION OF ADVANCE TTA AND COMPOSITE TRANSFER GRANT	DR(A)			
2274/ 2018	03/07 /2018	NIL	SH. S.S. GARG, MEMBER (J)	GRANT OF TWO DAYS CL	DR(A)			
2275/ 2018	03/07 /2018	NIL	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERAB AD	APPLICATION FOR HPL OF SH. M.V. RAVINDRAN, M(J)	DR(A)			
2276/ 2018	03/07 /2018	NIL	SULEKHA BEEVI C.S., MEMBER (J)	DISPOSAL STATEMENT FOR JUNE, 18	DR(A)			
2277/ 2018	03/07 /2018	NIL	SH. MADHU MOHAN DAMODH AR, MEMBER (T)	DISPOSAL STATEMENT FOR JUNE	DR(A)			
2278/ 2018	03/07 /2018	NIL	SH. P. DINESHA, MEMBER (J)	DISPOSAL STATEMENT FOR JUNE, 2018	DR(A)			

2279/ 2018	03/07 /2018	NIL	SH. P. DINESHA, MEMBER (J)	REQUEST FOR TOUR TO BANGALORE WITH 04 DAYS CL	DR(A)			
2280/ 2018	03/07 /2018	NIL	SH. SANJIV SRIVASTA VA, M(T)	APPLICATION FOR EL FOR 05 DAYS	DR(A)			
2281/ 2018	03/07 /2018	NIL	SH. P.K. CHOUDHA RY, MEMBER (J)	APPLICATION FOR 04 DAYS EL	DR(A)			
2282/ 2018	03/07 /2018	NIL	MS. ARCHANA WADHWA, MEMBER (J)	REG. SANCTIONED STRENGTH OF STENOS/SPS	DR(A)			
2283/ 2018	03/07 /2018	NIL	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	INTIMATION UNDER RULE 18(2) OF CCS CONDUCT RULE 1964	DR(A)			
2284/ 2018	03/07 /2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	RELISTING OF MATTER IN APL. NO. C/52329- 52334/2015- CU(DB)	DR(A)			
2285/ 2018	03/07 /2018	NIL	SH. S.K. VERMA, ASST. REGISTRA R, CESTAT, KOLKATA	SEEKING COPY OF THE APAR TO MAKE REPRESENTATI ON FOR THE YEAR ENDING ON 31/03/2017 AND REPORT OF THE REGISTRY, CHANDIGARH	DR(A)			

				FOR THAT PURPOSE				
2286/2018	03/07/2018	A-50050/5/2018-VIG	RAGHUNATHAN TV, SECTION OFFICER (VIG)	SCRUTINY OF AUDIT REPORTS FOR THE YEAR 2016-17 AND 2017-18 BY CHIEF VIGILANCE OFFICERS-REF FROM CVC REG.	DR(A)			
2287/2018	03/07/2018	11/2/2018-IFU(B&A)/EC	UMESH KR. AGARWAL, UNDER SECRETARY TO THE GOVT. OF INDIA	ALLOCATION OF FUND UNDER MAJOR HEAD-7610-LOANS TO GOVT. SERVANTS UNDER GRANT NO. 29	DR(A)			
2288/2018	03/07/2018	PF/CESTAT/MUM/SKP	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	REQUEST FOR MODIFICATION OF TENURE OF SERVICE IN R/O DR. SUVENDU KR. PATI, MEMBER (J)	DR(A)			
2289/2018	04/07/2018	11431/2018/SEC-XVII	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 4895-4896 OF 2018	DR(J)			
2290/2018	04/07/2018	NIL	ROHIT KUMAR SHUKLA, ASST. REGISTRAR/HOO	FORWARDING OF LEAVE APPLICATION IN R/O SH. ROHIT KR. SHUKLA	DR(A)			
2291/2018	04/07/2018	NIL	SH. ARIMARD	OFFER OF APPOINTMENT	DR(A)			

			AN SINGH	AS MTS IN CESTAT				
2292/ 2018	04/07 /2018	NIL	SH. M.M. DAMODH AR, MEMBER (T)	DISPOSAL STATEMENT	DR(A)			
2293/ 2018	04/07 /2018	NIL	SH. P. DINESHA, MEMBER (J)	DISPOSAL STATEMENT	DR(A)			
2294/ 2018	04/07 /2018	NIL	MS. SULEKHA BEEVI C.S., M(J)	DISPOSAL STATEMENT	DR(A)			
2295/ 2018	04/07 /2018	NIL	SH. DEVENDE R SINGH, M(T)	REQUEST FOR STATION LEAVE	DR(A)			
2296/ 2018	04/07 /2018	NIL	SH. P. DINESHA, MEMBER (J)	REQUEST FOR TOUR WITH CL APPLICATION	DR(A)			
2297/ 2018	04/07 /2018	NIL	SH. BIJAY KUMAR, M(T)	DISPOSAL STATEMENT	DR(A)			
2298/ 2018	04/07 /2018	NIL	SH. V. PADMANA BHAN, M(T)	DISPOSAL STATEMENT	DR(A)			
2299/ 2018	04/07 /2018	NIL	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	INAUGURATION OF KENDRIYA SADAN, ALLAHBAD AND NEW SPACE FOR CESTAT ALLAHABAD REG.	DR(A)			
2300/ 2018	04/07 /2018	NIL	U.S. VERMA, ASST. REGISTRA	DISPOSAL STAETMENT OF CESTAT, AHMEDABAD	DR(A)			

			R					
2301/2018	04/07/2018	NIL	AMRESH JAIN, AUTHORIZED REPRESENTATIVE, OFFICE OF THE COMMISSIONER (AR)	DEF. NO. 50013/2018 APL.NO. ST/51882/2017 & OTHERS	DR(A)			
2302/2018	06/07/2018	RAE & R. SUIT NO.2030/2086 OF 2008	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	RAE & R SUIT NO. 2030/2086 OF 2008 REG.	DR(A)			
2303/2018	06/07/2018	ST/268/2011/GSD	GS DHILLON, ASST. COMMISSIONER (AR)	REQUEST FOR STATUS OF ST MISC. APPLICATION NO. 51671/2016 IN APPEAL NO. 797/2011 IN R/O M/S TOPS SECURITY LTD. REG.	DR(A)			
2304/2018	06/07/2018	NIL	DR. SUVENDU KUMAR PATI, MEMBER (J)	REG. REQUEST TO PERMIT TO TRAVEL BY BUSINESS ECONOMY CLASS	DR(A)			
2305/2018	06/07/2018	CESTAT/MUM/ADMN/AUDIT/2016	T. VISWAPRAKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	REPLY TO AUDIT PARA REG.	DR(A)			
2306/	06/07	CESTAT/MUM/ADMN	T.	REPLY TO	DR(A)			

2018	/2018	/AUDIT/2016	VISWAPR AKASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	AUDIT PARA REG.)			
2307/ 2018	06/07 /2018	CESTAT/MUM/ADMN /AUDIT/2016	T. VISWAPR AKASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	REPLY TO AUDIT PARA REG.	DR(A)			
2308/ 2018	06/07 /2018	CESTAT/MUM/ADMN /AUDIT/2016	T. VISWAPR AKASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	REPLY TO AUDIT PARA REG.	DR(A)			
2309/ 2018	06/07 /2018	CESTAT/MUM/ADMN /AUDIT/2016	T. VISWAPR AKASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	REPLY TO AUDIT PARA REG.	DR(A)			
2310/ 2018	06/07 /2018	CESTAT/MUMBAI/AU DIT	T. VISWAPR AKASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	REPLY TO AUDIT PARA REG.	DR(A)			
2311/ 2018	06/07 /2018	CESTAT/AHD/ADMN/ 10/2012	UMA SHANKAR VERMA, ASSISTAN T	FORWARDING OF LTC ALL INDIA CLAIM IN R/O HON. SH. RAJU, M(T) FOR	DR(A)			

			REGISTRAR, CESTAT, AHMEDABAD	2014-17				
2312/ 2018	06/07 /2018	NIL	SH. ASHOK JINDAL, MEMBER (J)	RELISTING OF MATTER FOR FRESH HEARING IN APL. NO. C/52329- 52334/2015-CU	DR(A)			
2313/ 2018	06/07 /2018	IV(16)11/LEA INTERNATIONAL/RE V/GST EAST/2018	COMMISSIONER, CGST, EAST DELHI	REQUISITION FOR CERTIFIED COPY OF CESTAT FINAL ORDER NO. ST/A/50313/2018 -CU(DB) DATED 12/1/2018 IN R/O M/S LEA INTERNATIONAL LTD.	DR(A)			
2314/ 2018	06/07 /2018	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(A)			
2315/ 2018	06/07 /2018	NIL	ASSISTANT REGISTRAR, CESTAT, BANGALORE	STATEMENT SHOWING BREAK UP OF PENDING APPEALS FOR THE MONTH OF JUNE18	DR(A)			
2316/ 2018	06/07 /2018	NIL	ASSISTANT REGISTRAR, CESTAT, CHANDIGARH	MONTHLY REPORT OF JUNE 2018- REG.	DR(A)			
2317/ 2018	06/07 /2018	NIL	MUKESH	OFFICE ORDER	DR(A)			

2018	/2018		GUPTA, ASSTT. REGISTRA R, CESTAT, CHANDIG ARH	REG. RELIEVING OF SH. KANHAIYA LAL)			
2318/2018	06/07/2018	21/CESTAT/HYD/M-STAT/15	ASSISTAN T REGISTRA R, CESTAT, HYDERAB AD	MONTHLY STATEMENT FOR JUNE 2018	DR(A)			
2319/2018	06/07/2018	NIL	MS. SHRADDH A MISHRA, STENO GR. III	APPLICATION REG. ONE DAY CL	DR(A)			
2320/2018	06/07/2018	NIL	CPIO, CESTAT, NEWDELH I	INFO SOUGHT UNDER RTI ACT 13-34	PA			
2321/2018	06/07/2018	NIL	CPIO, CESTAT, NEW DELHI	INFO SOUGHT UNDER RTI ACT, 2005 13- 46/2018	PA			
2322/2018	06/07/2018	NIL	CPIO, CESTAT, NEW DELHI	INFO SOUGHT UNDER RTI ACT, 20015 13- 44/2018	PA			
2323/2018	06/07/2018	NIL	RITESH SHAH, ASST. MANAGER -FIN	SETTLEMENT OF INVOICES	DR(A)			
2324/2018	06/07/2018	NIL	T.K. SARKAR, DY. REGISTRA R, CESTAT, KOLKATA	DISPOSAL STATEMENT FOR JUNE, 2018	DR(A)			

2325/ 2018	06/07 /2018	NIL	ANUJ CHOURASI A	FORWARDING OF CANDIDATES STATEMENT AND DECLARATION FORM	DR(A)			
2326/ 2018	06/07 /2018	NIL	ASHISH	CANDIDATES STATEMENT AND DECLARATION FORM	DR(A)			
2327/ 2018	06/07 /2018	NIL	AVINASH CHOUDHA RY, ADMINIST RATIVE OFFICER (I/C), NATIONAL JUDICIAL ACADEMY	REVISION OF PENSION OF PRE 2016 HIGH COURT JUDGES REG.	DR(A)			
2328/ 2018	06/07 /2018	NIL	T. VISWAPR AKASH, DEPUTY REGISTRA R, CESTAT, MUMBAI	SANCTION ORDER AGAINST THE PAYMENT OF LEAVE ENCASHMENT OF SMT. L.S. PAWAR	DR(A)			
2329/ 2018	06/07 /2018	NIL	MANAS KR. SINHA, ASST. REGISTRA R, CESTAT, MUMBAI	SUBMISSION OF STATEMENT OF DISPOSAL FOR JUNE, 2018	DR(A)			
2330/ 2018	09/07 /2018	NIL	SH. C.L. MAHAR, M(T)	DISPOSAL STAT FOR JUNE 18	DR(A)			
2331/ 2018	09/07 /2018	NIL	SH. P.K. CHOUDHA RY, M(J),	DISPOSAL STAT FOR JUNE 18	DR(A)			

			KOLKATA					
2332/2018	09/07/2018	NIL	SH. DEVENDE R SINGH M(T), CHANDIG ARH	DISPOSAL STAT FOR JUNE 18	DR(A)			
2333/2018	09/07/2018	3/8/CESTAT/KL SPS/CHD-18 ADMN	AR, CHANDIG ARH	RELIEVING ORDER OF SH. KANHAIYA LAL, SPS	DR(A)			
2334/2018	09/07/2018	NIL	SH. S.S. GARG, M(J), BANGALORE	C.L. FOR 19/7, 20/7/18	DR(A)			
2335/2018	09/07/2018	NIL	SH. P. ANJANI KUMAR, BANG.	C.L. FOR 5.7.18	DR(A)			
2336/2018	09/07/2018	NIL	NATIONAL PRODUCTIVITY COUNCIL	REGARDING RESIDENTIAL TRAINING PROGRM	DR(A)			
2337/2018	09/07/2018	NIL	AR, CHENNAI	MONTHLY STAT. OF JUNE 2018	DR(J)			
2338/2018	10/07/2018	NIL	O/O HEAD POST MASTER, UDAIPUR	FILING OF SERVICE TAX APPEAL	Central Registry			
2339/2018	10/07/2018	24(1)/TRF. FILE/CESTAT/ALD/2015-16	AR, ALLAHABAD	TRANSFER OF EXCISE APPEALS TO DELHI WITH ORIGINAL RECORD	DR(J)			
2340/2018	10/07/2018	D.NO. 19377/2018/SEC-XVII DTD 4.7.18	SCI	C.A. NO. 5995 OF 2018	DR(J)			
2341/2018	10/07/2018	NIL	SH. AKHIL VENUGOPAL	ACCEPTANCE OF OFFER FOR MTS	DR(A)			

2342/2018	10/07/2018	C.NO. IV(16)12/SIP/REV/GST EAST/2018-19	COMMISSIONER, GST, DELHI	REQ. FOR CERTIFIED COPY OF F.O	DR(A)			
2343/2018	10/07/2018	NIL	DR, MUMBAI	LARGER BENCH NOTICE ST/386/2012	DR(A)			
2344/2018	10/07/2018	NIL	SH. PAARTHIBAN K	ATTESTATION FORM FOR POST OF MTS	DR(A)			
2345/2018	10/07/2018	NIL	SH. AKURATHI KOTESWARAO	OFFER FOR THE POST OF MTS	DR(A)			
2346/2018	10/07/2018	NIL	MS. NEHA DAS	OFFER FOR THE POST OF MTS	DR(A)			
2347/2018	10/07/2018	2(3)/PF/RKS/CESTAT/ALLD/2017	AR, ALLAHABAD	LEAVE APPLICATION OF AR	DR(A)			
2348/2018	10/07/2018	NIL	SH. SANDEEP KUMAR YADAV	OFFER FOR THE POST OF MTS	DR(A)			
2349/2018	10/07/2018	NIL	SH. JITENDER	OFFER FOR THE POST OF MTS	DR(A)			
2350/2018	10/07/2018	NIL	SH. RACHAKONDA KRISHNA	OFFER FOR THE POST OF MTS	DR(A)			
2351/2018	10/07/2018	NIL	SH. GUNDU MALLIKARJUN	OFFER FOR THE POST OF MTS	DR(A)			
2352/2018	10/07/2018	F.NO. 19011/2/2010-AD.1C DTD 4.7.18	UNDER SECRETARY, AD.1C,	RELAXATION FOR HVING PURCHASED AIR INDIA TICKETS FROM YATRA.COM	DR(A)			
2353/2018	10/07/2018	NIL	AR, ALLAHAB	BENCH WISE DISPOSAL AND	DR(A)			

			AD	PENDENCY OF SM CASES				
2354/2018	10/07/2018	C/52329-52334/2015	SH. ASHOK JINDAL, M(J), DELHI AND SH. DEVENDER SINGH	REQ. FOR RELISTING OF MATTERS	PA			
2355/2018	10/07/2018	RTI/P-195/10606/18/R22325 DTD 7.7.18	SH. R.K. JAIN	RTI I.D. NO. 13-34/2018	PA			
2356/2018	10/07/2018	RTI/P-10626/18/R22331 DTD 7.7.18	SH. R.K. JAIN	RTI I.D. NO. 13-46/18	PA			
2357/2018	10/07/2018	NIL	RTI/P-195/10620/18/R22335 DTD 7.7.18	RTI I.D. NO. 13-44/2018	PA			
2358/2018	11/07/2018	27/49/2006-AD.IC(CESTAT).PT	S. BHOWMIK, UNDER SECRETARY TO THE GOVT. OF INDIA	OFFICE ORDER OF TRANSFER OF MEMBER (T)	DR(A)			
2359/2018	11/07/2018	NIL	T.V. UNNIKRISHNAN, SPS TO M(T)	DISPOSAL STATEMENT OF HON. MEMBER (T) SH. SANJIV SRIVASTAVA FOR THE MONTH OF JUNE, 2018	DR(A)			
2360/2018	11/07/2018	CESTAT/MUM/STAT(DMM)/2018	V.K. SINHA, SR. P.S. TO JUDICIAL MEMBER, CESTAT, MUMBAI	DISPOSAL STATEMENT OF HON. DR. D.M. MISRA, M(J) FOR THE MONTH OF JUNE, 2018	DR(A)			
2361/2018	11/07/2018	NIL	SH. P.K. CHOUDHA	DISPOSAL STATEMENT	DR(A)			

			RY, MEMBER (J)	FOR JUNE, 2018				
2362/ 2018	11/07 /2018	NIL	MS. ARCHANA WADHWA, MEMBER (J)	APPLICATION FOR EARNED LEAVE	DR(A)			
2363/ 2018	11/07 /2018	NIL	MS. ARCHANA WADHWA, MEMBER (J)	APPLICATION FOR EL	DR(A)			
2364/ 2018	11/07 /2018	NIL	SH. DEVENDE R SINGH, M (T)	EXCESS RECOVERY OF LICENSE FEE- REG	DR(A)			
2365/ 2018	11/07 /2018	NIL	SH. NALINI SIVAKUM AR, SR. P.S. TO M(J)	DISPOSAL STATEMENT FOR THE MONTH OF JUNE, 2018 IN R/O SH. S.K. MOHANTY, MEMBER (J)	DR(A)			
2366/ 2018	11/07 /2018	A.12026/20/2017-AD.I	RAJINDER KUMAR, UNDER SECRETAR Y TO THE GOVT. OF INDIA	SELECTION FOR THE POST OF MEMBERS OF THE CENTRAL BOARD OF DIRECT TAX UNDER THE DEPT. OF REVENUE- REG.	DR(A)			
2367/ 2018	11/07 /2018	NIL	MS. ARCHANA WADHWA, MEMBER (J)	REG. VACANCIES OF DIFFERENT POSTS IN ALLAHABAD	DR(A)			
2368/ 2018	11/07 /2018	NIL	MS. ARCHANA WADHWA, MEMBER	REG. VACANCIES OF DIFFERENT POSTS IN	DR(A)			

			(J)	ALLAHABAD				
2369/ 2018	11/07 /2018	19011/2/2010- AD.IC(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	RELAXATION FOR HAVING PURCHASED AIR INDIA TICKETS FROM YATRA. COM REG.	DR(A)			
2370/ 2018	12/07 /2018	21087/2017/SC/XIV	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 10752 OF 2017	DR(J)			
2371/ 2018	12/07 /2018	16913/2018/SEC-ELM	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 16913 OF 2018	DR(J)			
2372/ 2018	12/07 /2018	10245 & 18425/2018	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	CIVIL APPEAL D. NO. 10245 AND 18245 OF 2018	DR(J)			
2373/ 2018	12/07 /2018	NIL	DEPUTY REGISTRA R, CESTAT, MUMBAI	LARGER BENCH MATTERS HEARING NOTICE	DR(J)			
2374/ 2018	12/07 /2018	NIL	DEPUTY REGISTRA R, CESTAT, MUMBAI	LARGER BENCH MATTERS HEARING NOTICE	DR(A)			
2375/ 2018	12/07 /2018	NIL	ARGHYA RAY	REPLY TO OFFER LETTER FROM DY. REGISTRAR(AD MN) REG. MTS	DR(A)			

2376/2018	12/07/2018	CESTAT/MUM/AUDIT/REPLY	T. VISWAPR AKASH, DEPUTY REGISTRAR, CESTAT, MUMBAI	COMPLIANCE OF INTERNAL AUDIT REPORT DT. 24/10/2016 02/11/2016 REG.	DR(A)			
2377/2018	12/07/2018	G-25014/MOF/DEA/CCA/IAW HQ/TP/DDO/2018-19	SR. ACCOUNTS OFFICER (IAW-HQ), OFFICE OF THE CHIEF CONTROLLER OF ACCOUNTS	OFFICE ORDER REG. APPROVAL OF TOUR PROGRAMMES	DR(A)			
2378/2018	12/07/2018	NIL	NIMISHA VIJAYAN,	ACCEPTANCE OF APPOINTMENT AS MTS IN CESTAT	DR(A)			
2379/2018	12/07/2018	NIL	SHREE KRISHNA PAPER MILLS & INDUSTRIES LTD.	APPEAL NO. C/50823/2017	DR(A)			
2380/2018	12/07/2018	NIL	J. DEVI PRASAD	WILLINGNESS TO JOIN AS MTS IN CESTAT, HYDERABAD	DR(A)			
2381/2018	12/07/2018	NIL	P. KAPIL	DOCUMENTS SUBMISSION REG. TO THE POST OF MTS	DR(A)			
2382/2018	13/07/2018	33/CESTAT/BANG/OSP	SANTOSH KUMAR TIWARI, ASST. REGISTRAR,	OUTSOURCING OF VARIOUS POSTS CESTAT, BANGALORE	PA			

			CESTAT, BANGALORE					
2383/ 2018	13/07 /2018	NIL	SUNIL KUMAR, T.O.	DISPOSAL STATEMENT	DR(A)			
2384/ 2018	13/07 /2018	NIL	SH. M.V. RAVINDR AN, MEMBER (J)	LISTING OF SINGLE MEMBER CASES	DR(A)			
2385/ 2018	13/07 /2018	NIL	P.K. NEELA REDDY, SR. PS, CESTAT, HYDERAB AD	HPL APPLICATION OF SH. M.V. RAVINDRAN, M(J)	DR(A)			
2386/ 2018	13/07 /2018	NIL	SKC TRADING CO., KOLKATA	CAUSE AN IMMEDIATE INVESTIGATIO N INTO THE SERVICE OF COPY OF THE MEMO OF APPEAL TO THE RESPONDENT THROUGH ORDINARY POST	DR(A)			
2387/ 2018	13/07 /2018	NIL	SPS TO M(T), CESTAT, MUMBAI	DISPOSAL STATEMENT FOR JUNE, 2018 IN R/O SH. C.J. MATHEW, M(T)	DR(A)			
2388/ 2018	13/07 /2018	NIL	VIRENDRA KR. SINHA, SPS, CESTAT, MUMBAI	REQUEST TO GRANT FIRST MACP IN CONSEQUENCE TO ORDER VIDE F.N. 23(32)/DG AUDIT/ADMN-	DR(A)			

				2012 DATED 05/6/2018				
2389/ 2018	13/07 /2018	NIL	DEVENDE R SINGH, MEMBER (T)	REQUEST FOR ONE DAY CL AND STATION LEAVE REG.	DR(A)			
2390/ 2018	13/07 /2018	NIL	SH. ANIL G. SHAKKAR WAR, MEMBER (T)	JOINING REPORT	DR(A)			
2391/ 2018	13/07 /2018	NIL	SH. ANIL G. SHAKKAR WAR, MEMBER (T)	JOINING REPORT	DR(A)			
2392/ 2018	13/07 /2018	NIL	ASSISTAN T REGISTRA R, CESTAT, MUMBAI	WEEKLY DISPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(A)			
2393/ 2018	13/07 /2018	NIL	K. S. RAMESH, HOO, CESTAT, CHENNAI	OFFICE ORDER (REVISED) REG. PAY FIXATION	DR(A)			
2394/ 2018	13/07 /2018	NIL	SUB ASST. REGISTRA R, HIGH COURT MADRAS	W.P. NO. 2501 OF 2018	DR(A)			
2395/ 2018	13/07 /2018	NIL	SUB ASST. REGISTRA R, HIGH COURT MADRAS	W.P. NO. 2501 OF 2018	DR(A)			
2396/ 2018	16/07 /2018	NIL	RISHI PAL, DEPUTY COMMISSI ONER OF	CHARACTER VERIFICATION OF SH. SUNDEEP	DR(A)			

			POLICE, SPECIAL BRANCH, DELHI	CHOPRA				
2397/ 2018	16/07 /2018	NIL	RISHI PAL, DEP. COMMR. OF POLICE, SPECIAL BRANCH, DELHI	CHARACTER VERIFICATION CER. OF SH. ANKIT KUNDU	DR(A)			
2398/ 2018	17/07 /2018	NIL	ABHISHEK TIWARI	CANDIDATES STATEMENT AND DECLARATION FORM	DR(A)			
2399/ 2018	17/07 /2018	NIL	ASSISTAN T REGISTRA R,, HIGH COURT AT MADRAS	W.P. NO. 2501 OF 2018 AND WMP NO. 3049 AND 3050 OF 2018	DR(A)			
2400/ 2018	17/07 /2018	NIL	ALL INDIA REPORTER PVT LTD, CONGRES S NAGAR, NAGPUR	ALL INDIA REPORTER BOOK	DR(A)			
2401/ 2018	17/07 /2018	NIL	MANISH KUMAR	CANDIDATES STATEMENT AND DECLARATION FORM	DR(A)			
2402/ 2018	17/07 /2018	NIL	ANANTA KHANDAI T	ATTESTATION FORM AND CANDIATES DECLARATION FORM	DR(A)			
2403/ 2018	17/07 /2018	NIL	NAMBURI GOPICHAN D	ATTESTATION FORM	DR(A)			
2404/ 2018	17/07 /2018	NIL	RITESH	SETTLEMENT	DR(A)			

2018	/2018		SHAH, ASST. MANAGER -FIN	OF INVOICES)				
2405/ 2018	17/07 /2018	36(1)/MISC/JUDICIAL/ CESTAT/ALD/2016	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	FORWARDING OF THE DECIDED CASES REPRESENTED BY M/S LAKSHMIKUM ARAN AND SRIDHARAN LAW FIRM- REG.	DR(A)			
2406/ 2018	17/07 /2018	IV(16)30/UDR/293/201 8	PEEYOSH BHATI, JOINT COMMISSI ONER	REQUEST FOR PROVIDING CERTIFIED COPIES OF FINAL ORDER RG.	DR(A)			
2407/ 2018	17/07 /2018	37(1)/OUTSOURCING- GROUP C/ CESTAT/ ALLD/ 2016	ROHIT KUMAR SHUKLA, ASST. REGISTRA R/HOO	SUBMISSION OF PROOF OF SALARY PAYMENT TO OUTSOURCED STAFF REG.	DR(A)			
2408/ 2018	17/07 /2018	NIL	JATIN TIWARI	ATTESTATION FORM	DR(A)			
2409/ 2018	19/07 /2018	NIL	SH. P. DINESHA, MEMBER (J)	REQUEST FOR TOUR TO CESTAT BANGALORE FROM 23/07/2018	DR(A)			
2410/ 2018	20/07 /2018	NIL	ASSISTAN T REGISTRA R, CESTAT, MUMBAI	REQUEST FOR SPECIAL ROSTER FOR MUMBAI TO HEAR PART HEARD MATTES	DR(A)			
2411/ 2018	23/07 /2018	NIL	SHARAD SHANKAR	ACCEPTANCE OF OFFER OF	DR(A)			

			NANNAW ARE	MTS				
2412/ 2018	23/07 /2018	A.19011/4/2018-AD.1C DTD 10.7.18	UNDER SECRETAR Y, AD.1C,	REQ. OF MS. RACHNA GUPTA FOR GOING ABROAD	DR(A)			
2413/ 2018	23/07 /2018	NIL	SH. M.V. RAVINDR AN, M(J), HYD	C.L. FOR 20.7.18	DR(A)			
2414/ 2018	23/07 /2018	C-8(2)/HIGH COURT CASES/RR-MTS/2018	HOO, CHENNAI	COPY OF HC ORDER IN W.P. NO. 2501/2018	DR(A)			
2415/ 2018	23/07 /2018	NIL	MS. ANITHA JAYAKUM AR, SPS	FORWARDING REPRESENTATI ON OF MS. RACHNA GUPTA, M(J)	DR(A)			
2416/ 2018	23/07 /2018	HOGA/ BHIL/LEKHA/2018- 19/2435-38 DTD 16.7.18	SAMADES HTA, GRAH RAKSHA PRASHIKS HAN KENDRA, BHILWAR A	EXTENSION OF TIME TO FILE APPEAL	DR(J)			
2417/ 2018	23/07 /2018	E.30011/2/2018-HINDI- 4 DOR	DY. DIRECTOR (OFFICIAL LANGUAG E)	REGARDING QUARTERLY REPORT UPTO 30.6.2018	DR(J)			
2418/ 2018	23/07 /2018	D.NO. 13813/2018/SEC-ELM DTD 17.7.18	SCI	C.A. NO. 6189/2018	DR(J)			
2419/ 2018	23/07 /2018	D.NO. 16941/2018/SEC-ELM DTD 16.7.18	SCI	C.A. NO. 6200- 6201 OF 2018	DR(J)			
2420/ 2018	23/07 /2018	D.NO. 18588/2018/SEC-XVII DTD 5.7.2018	SCI	C.A. NO. 5967 OF 2018	DR(J)			
2421/ 2018	23/07 /2018	NIL	DR. S.K.	C.L. ON 23.7.18	DR(A)			

2018	/2018		PATI, M(J), MUMBAI)			
2422/ 2018	23/07 /2018	7611/RMB/RGGGH/20 18 DTD 4.6.18	REGIONAL MEDICAL BOARD, CHENNAI	MEDICAL REPORT OF S. GOPINATH, MTS	DR(A)			
2423/ 2018	23/07 /2018	NIL	AR, MUMBAI	WEEKLY DESPATCH ORDER 13.7.2018	Comp uter Cell			
2424/ 2018	23/07 /2018	NIL	HOO, CHENNAI	CASES REPRESENTED BY LAKSHMI KUMARAN & SRIDHARAN	PA			
2425/ 2018	24/07 /2018	A/47809/QMG/A&C/C AO/A-7(B)	ADMN. OFFICER, M/O DEFENCE	SERVICE BOOK OF RITIKA CHANDEL FOR AUDIT	DR(A)			
2426/ 2018	24/07 /2018	NIL	SH. VIVEKAN AND BHARTI	WILLINGNESS FOR THE POST OF MTS	DR(A)			
2427/ 2018	24/07 /2018	NIL	MS. L. ESTHER RANI, W/O V. LAZER	REQ. FOR COMPASSIONA TE APPOINTMENT	DR(A)			
2428/ 2018	24/07 /2018	NIL	SH. VINAY KUMAR	WILLINGNESS FOR THE POST OF MTS	DR(A)			
2429/ 2018	24/07 /2018	NIL	SH. ASHISH KUMAR	WILLINGNESS FOR THE POST OF MTS	DR(A)			
2430/ 2018	24/07 /2018	NIL	DR, MUMBAI	REQ. FOR MODIFYING ROSTER	DR(A)			
2431/ 2018	24/07 /2018	NIL	MS. ARCHANA WADHWA, M(J), ALLAHAB AD	JOINING REPORT 16.7.18	DR(A)			

2432/ 2018	24/07 /2018	NIL	SH. M.M. DAMODH AR, M(T), CHENNAI	STATION LEAVE PERMISSION	DR(A)			
2433/ 2018	24/07 /2018	NIL	SH. M.V. RAVINDR AN, M(J), HYD	C.L. FOR 20.7.2018	DR(A)			
2434/ 2018	24/07 /2018	NIL	MS. RACHNA GUPTA, M(J)	JOINING REPORT	DR(A)			
2435/ 2018	24/07 /2018	NIL	SH. C.L. MAHAR, M(T)	C.L ON 16.7.18	DR(A)			
2436/ 2018	24/07 /2018	NIL	SH. ANIL G. SHAKKAR WAR, M(T), ALLAHAB AD	JOINING REPORT ON 12.7.18	DR(A)			
2437/ 2018	24/07 /2018	NIL	SH. DEVENDE R SINGH M(T), CHANDIG ARH	C.L ON 13.7.2018	DR(A)			
2438/ 2018	24/07 /2018	NIL	MS. RACHNA GUPTA, M(J)	DISPOSAL STAT JUNE 18	Comp uter Cell			
2439/ 2018	24/07 /2018	NIL	SH. ANIL CHOUDHA RY, M(J)	DISPOSAL STATEMENT OF ANIL CHOUDHARY	Comp uter Cell			
2440/ 2018	24/07 /2018	NIL	MS. P.K. NEELA REDDY, SPS, HYD	C.L. OF SH. M.V. RAVINDRAN, ON 20.7.2018	DR(A)			
2441/ 2018	24/07 /2018	NIL	SH. S.K. VERMA, AR	REPRESENTATI ON FOR APAR FOR HE PERIOD	DR(A)			

				ENDING ON 31.3.2018				
2442/ 2018	24/07 /2018	NIL	SH. P. DINESHA, M(J), CHENNAI	REQU. FOR TOUR	PA			
2443/ 2018	24/07 /2018	NIL	PA TO MEMBER SHRI P. DINESHA	D.L. FROM 24.7.18 TO 26.7.18	DR(A)			
2444/ 2018	24/07 /2018	NIL	SH. ANIL G. SHAKKAR WAR, M(T), ALLAHAB AD	E.L. 16/8 AND 17/8/18	DR(A)			
2445/ 2018	24/07 /2018	NIL	SH. YASHWAN T RAJPOOT	MEDICAL CERTIFICATE FOR MTS	DR(A)			
2446/ 2018	24/07 /2018	NIL	SH. S.K. GAULE, EX- MEMBER	GPF ACCOUNT 2016-17	DR(A)			
2447/ 2018	24/07 /2018	NIL	SH. DEVENDE R SINGH M(T), CHANDIG ARH	EXCESS RECOVERY OF LICENCE FEES	Acco unt Secti on			
2448/ 2018	24/07 /2018	D.NO. 18582/2018/SEC-XVII DTD 5.7.18	SCI	C.A. NO. 6014 OF 2018	DR(J)			
2449/ 2018	25/07 /2018	D.NO. 22581/2018/SEC-XVII DTD 17.7.18	SCI	C.A. NO. 6675 OF 2018	DR(J)			
2450/ 2018	25/07 /2018	III(20)/RC/CESTAT/15 52/2017/4327 DTD 18.7.18	O/O CGST, BHOPAL	E/50862/17 REQ. FOR COPY OF FINAL ORDER	DR(J)			
2451/ 2018	25/07 /2018	E.11011/1/2018- AD(HINDI-4)	DY. DIRECTOR (OFFICIAL	ACTION TAKEN REPORT OF MEETING HELD	DR(J)			

			LANGUAG E)	ON 27.12.2017				
2452/ 2018	25/07 /2018	NIL	AR, ALLAHAB AD	TRF. OF APPEAL E/2224- 2225/12 (ORIGINAL RECORDS)	DR(J)			
2453/ 2018	25/07 /2018	NIL	SH. P.K. CHOUDHA RY, M(J), KOLKATA	E.L. FROM 25/7 TO 27/7/18	DR(A)			
2454/ 2018	26/07 /2018	NIL	MS. SULEKHA BEEVI C.S., MEMBER (J)	REQUEST FOR AMENDMENT/ MODIFICATION IN ORDER NO. 107 OF 2018	DR(A)			
2455/ 2018	26/07 /2018	NIL	SH. M.V. RAVINDR AN, MEMBER (J)	APPLICATION FOR 1 DAY CL	DR(A)			
2456/ 2018	26/07 /2018	NIL	SHRADDH A MISHRA, STENO GR. III	REG. JOINING REPORT ALONG WITH EL APPLICATION FROM 23 TO 25 JULY, 18	DR(A)			
2457/ 2018	26/07 /2018	NIL	SH. ANIL G. SHAKKAR WAR, MEMBER (T)	APPLICATION FOR EL	DR(A)			
2458/ 2018	26/07 /2018	NIL	KANHAIY A LAL, SPS	REG. RECOVERY OF HRA-LICENSE FEE	DR(A)			
2459/ 2018	26/07 /2018	NIL	KANHAIY A LAL, SPS	REG. RECOVERY OF HRA-LICENSE FEE	DR(A)			
2460/ 2018	26/07 /2018	A-15/PEN-	K. S.	APPOINTMENT	DR(A)			

2018	/2018	VL/CESTAT/CHE/2015	RAMESH, HOO, CESTAT, CHENNAI	ON COMPASSIONA TE GROUNDS FOR S/O V. LAZER, EX-MTS REG.)			
2461/ 2018	26/07 /2018	NIL	SH. P.K. CHOUDHA RY, MEMBER(J)	REG. CHANGE IN PERIOD OF EL SANCTIONED	DR(A)			
2462/ 2018	26/07 /2018	A-50050/39/2018-CA CELL	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	UPLOADING OF ACTS AND SUBORDINATE LEGISLATION IN NEW INDIA CODE PORTAL- REG.	DR(A)			
2463/ 2018	26/07 /2018	NIL	RAKESH GUPTA, DIRECTOR , SURAKSH A FLEXP PACK PVT. LTD.	FILING OF APPEAL AGAINST OIA NO. 85/RK/CE/JPR/20 17	DR(A)			
2464/ 2018	26/07 /2018	30(33)/DR/MTS/CEST AT/ADMN-2015	RAHUL RAJ, BIHAR	FORWARDING OF DOCUMENTS FOR OFFER OF APPOINTMENT AS MTS IN CESTAT	DR(A)			
2465/ 2018	26/07 /2018	27/11/2005- AD.IC(CESTAT)	S. BHOWMIC K, UNDER SECRETAR Y TO THE GOVT. OF INDIA	OUTSOURCING OF VARIOUS POSTS IN CESTAT, REG	DR(A)			
2466/ 2018	26/07 /2018	27/11/2005- AD.IC(CESTAT)	S. BHOWMIC K, UNDER SECRETAR	OUTSOURCING OF VARIOUS POSTS IN CESTAT, REG	DR(A)			

			Y TO THE GOVT. OF INDIA					
2467/2018	26/07/2018	C.13011/68/2016-VIG	LALIT WADHWA, DEPUTY SECRETARY (PERS)	EXPEDITIOUS DISPOSAL OF COMPLAINTS/DISCIPLINARY MATTERS REG.	DR(A)			
2468/2018	26/07/2018	13797/2018/SEC-ELM	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	CIVIL APPEAL NO. 6615 OF 2018	DR(A)			
2469/2018	26/07/2018	6815/2018/SEC-X	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	WRIT PETITION NO. 205 OF 2018	Member(T)	SH. C.L. MAHAR		
2470/2018	26/07/2018	6815/2018/SEC-X	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	WRIT PETITION 205 OF 2018	Member(T)	SH. BIJAY KUMAR		
2471/2018	26/07/2018	6815/2018/SEC-X	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA	WRIT PETITION 205 OF 2018	Member(T)	SH. BIJAY KUMAR		
2472/2018	26/07/2018	NIL	ASSISTANT REGISTRAR, CESTAT, MUMBAI	WEEKLY DESPATCH ORDER REPORT OF JUDICIAL ORDERS REG.	DR(A)			
2473/2018	26/07/2018	NIL	DR. SUVENDU	REQUEST FOR GRANT OF 1	DR(A)			

			KUMAR PATI, MEMBER (J)	DAY CL ALONG WITH HQ LEAVE PERMISSION				
2474/ 2018	26/07 /2018	NIL	DR. SUVENDU KUMAR PATI, MEMBER (J)	REQUEST FOR GRANT OF 1 DAY CL ALONG WITH HQ LEAVE PERMISSION	DR(A)			
2475/ 2018	26/07 /2018	NIL	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	WRIT PETITION 205 OF 2018	Mem ber(J)	SH. V. SUBBA RAO		
2476/ 2018	26/07 /2018	NIL	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	WRIT PETITION 205 OF 2018	Mem ber(J)	SH. SANJI V SRIVA STAVA		
2477/ 2018	26/07 /2018	NIL	ASSISTAN T REGISTRA R, SUPREME COURT OF INDIA	WRIT PETITION 205 OF 2018	Mem ber(T)	SH. P. ANJAN I KUMA R		
2478/ 2018	26/07 /2018	NIL	SH. ANIL CHOUDHA RY, MEMBER (J)/PRESID ENT I/C	CHANGE OF ONE DAY CL TO EL	DR(A)			
2479/ 2018	27/07 /2018	NIL	SH. M.V. RAVINDR AN, MEMBER (J)	APPLICATION FOR 1 DAY CL	DR(A)			
2480/ 2018	27/07 /2018	NIL	SH. V.PADMA	APPLICATION FOR HALF PAY	DR(A)			

			NABHAN, M(T)	LEAVE				
2481/ 2018	27/07 /2018	NIL	SH. P.K. CHOUDHA RY, MEMBER (T)	CHANGE IN PERIOD OF SANCTIONED EL	DR(A)			
2482/ 2018	27/07 /2018	NIL	MS. SULEKHA BEEVI C.S., MEMBER (J)	REQUEST FOR AMENDMENT/ MODIFICATION IN ORDER NO. 107 OF 2018	DR(A)			
2483/ 2018	27/07 /2018	NIL	MS. INDIRA SHIROORK AR, PA TO M (J)	EL APPLICATION OF SH. P. DINESHA, M(J)	DR(A)			